

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/~~TEP~~/~~CSP~~/~~CSA~~/~~TESP~~/~~TCSA~~/NO. 68/(MAH)/2017

CORAM:


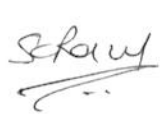
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: M/s. Unny Infroproject Ltd.

SECTION OF THE COMPANIES ACT: 9 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Nitesh Agarwal	Advocate for Respondent.	
2.	Prashant Gawali	Advocate for Respondent.	
3.	Megha chandra.	Advocate for Respondent.	
4.	Ashwini Adv. Swati Raut bh.		
	Uma kshunagar-wagle present		

Order

CP No.68/I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel sought for withdrawal of I&B Petition with a liberty to file appropriate proceedings, and at the request of the petitioner, the Petition is dismissed with a liberty to initiate appropriate proceedings as per law.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)